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ITEM NO.90

REGISTRAR COURT.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).7923/2012

SAMIR MUSTAFABHAI BAJARIYA

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for bail,permission to place addl. documents  
on record)

Date: 03/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The learned counsel for the petitioner to get the notice served on  
the standing counsel for the sole respondent - State of Gujarat.

Needful be done by the next date.

List again on 14.1.2013.

| (M.A. SAYEED) |  
| REGISTRAR |

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